

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.372/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

Name of the Company	SBI -Vs- Zion Steel Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- Appearing on behalf of Applicant
1. Mr. Siddhartha Datta, Adv.
 2. Ms. Prapa Ganguly, Adv.

Applicant
Financial
Creditors

11.7.17

Prapa

- 1) Mr. Ratnanko Banerji, Adv
- 2) Mr. Siddhartha Sharma, Adv
- 3) Mrs Priyanka Tibrewal, Adv
- 4) Ms Namruti Basu, Adv

Resp

11.7.17

ORDER

Ld. Counsels for the petitioners and the respondents are present.

Ld. Counsel for the petitioner has informed that after filing the petition notice was despatched but it has not been served yet by the postal authority, so he prayed that time may be given. Prayer is allowed. !!

Registry is also directed to send the copy of the notice through e-mail on the registered office of the Corporate Debtor. In addition, petitioner is also directed to serve notice separately on the Corporate Debtor through Speed Post intimating that the case has been listed for hearing on 21/07/2017.

List the matter on 21/07/2017.

Sd/-
(Vijai Pratap Singh)
Member (J)